

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

*Dated Guwahati the 19.11.2024*

No.HC.VII-05/2023/11128/A. Shri Pranay Deka, Stenographer Grade-III, Office of the Chief Judicial Magistrate, Morigaon is transferred and posted against the vacant post of Stenographer Grade-III, in the establishment of District & Sessions Judge, Hojai.

By Order,  
*Sd/-* **Chatra Bhukhan Gogoi**  
**REGISTRAR (VIGILANCE)**

Memo No.HC.VII-05/2023/11129-11138/A.

Dated: 19.11.2024

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The District & Sessions Judge, Hojai for information and necessary action.
5. The Chief Judicial Magistrate, Morigaon. He is requested to release Shri Pranay Deka, Stenographer Grade-III, Morigaon in order to enable him to join at his new place of posting immediately.
6. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
7. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
8. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
9. The Project Manager, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
10. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
11. Shri Pranay Deka, Stenographer Grade-III, Office of the Chief Judicial Magistrate, Morigaon.

*Ch* 20/11/2024  
**REGISTRAR (VIGILANCE)**  
**GAUHATI HIGH COURT, GUWAHATI**

*19/11/2024*